

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 24th November, 2021

NO. HC.VII-56/2020/6094/A## The Hon'ble Gauhati High Court has been pleased to direct the Judicial Officers of all Grades of the Assam, Nagaland, Mizoram and Arunachal Pradesh Judicial Service to participate in the following In-Service Training through Webinars:

Topic	Date & Day	Participants
"Execution in Civil Cases"	03.12.2021 (Friday)	Grade- II & III Judicial Officers
"Framing of Charge & Appreciation of Evidence"	18.12.2021 (Saturday)	Grade-I, II & III Judicial Officers

The **Detailed Training Schedule** and the **General Instruction on Webinar** for participation are enclosed along with the notification.

By Order,

Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC. VII-56/2020/6095-6116/A## Date: 24-11-2021

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin. / Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Assam Legislative Assembly Secretariat, Dispur.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
(He/She is requested to inform all the Judicial Officers of the respective States about this Notification)
6. The District & Sessions Judge, All.
(He/She is requested to inform all the Judicial Officers under his/her control about this Notification)
7. The Secretary, Gauhati High Court Legal Services Committee.
8. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.

9. The Member, MACT, Kamrup / Cachar /Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri /Barpeta.
10. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup (M).
11. The Special Judge-cum-Judge, Designated Court, Assam.
12. The Special Judge, Assam.
13. The Special Judge, CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No.1 / No. 2/ No. 3, Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No.1, No.2 & No.3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.
16. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.
(He/ She is requested to inform all the Secretaries of District Legal Services Authority about this Notification)
17. The Chief Judicial Magistrate, All.
(He/She is requested to inform all the Judicial Officers under his/her control about this Notification)
18. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
19. The Administrative Officer, Judicial Academy, Assam with a request to place the matter before the Hon'ble Director, Judicial Academy, Assam.
20. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
21. The CA to the Registrar General, Gauhati High Court, Guwahati.
22. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar

24.11.21

REGISTRAR (JUDICIAL)

**IN-SERVICE TRAINING FOR JUDICIAL OFFICERS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH
THROUGH VIRTUAL MODE.**

Topic	Resource Persons	Date & Day	Time	For following Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	Link
➤ Execution in Civil Cases <ul style="list-style-type: none"> • Execution of decree • Scope and ambit of Section 47 CPC • "Execution court cannot go behind the decree" an insight 	Hon'ble Mr. Justice (Retd.) P.K. Deka Former Judge, Gauhati High Court	03.12.2021 (Friday)	3.00 p.m. to 4.30 p.m.	Grade- II & III Judicial Officers	https://bit.ly/3wSDf6d
➤ Framing of Charge & Appreciation of Evidence	Hon'ble Mrs. Justice Rumi Kumari Phukan Judge, Gauhati High Court	18.12.2021 (Saturday)	3.00 p.m. to 4.30 p.m.	Grade-I, II & III Judicial Officers	https://bit.ly/3qGMfuf



JUDICIAL ACADEMY, ASSAM

General Instructions for In-Service Training through VC

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
2. Officers are to * **join the training by disclosing their full name** via the Joining Link as notified in the Notification of the Hon'ble Gauhati High Court and also uploaded in the website of Judicial Academy, Assam
3. Officers are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
4. Officers are to **keep their video ON, continuously throughout & till the conclusion of the training.**
5. All the officers are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
 - b. At the end of the deliberation of the Resource Person, **officer may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
6. Officers are to wear **formal attire** (befitting an officer) while attending the training.
7. Officers are to check the official website of Judicial Academy, Assam for updates.
8. Joining Guide (Steps below are to be followed):
 - Click on the given link or type the given link on the browser.
 - A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - For Smartphone Microsoft Teams App needs to be installed before joining the VC.Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.